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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP.No.78/2000

in

OA No.11 of 1999

New Delhi, this 12th day of September, 2000

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Smt. Shanta Shastry, Member (A)

1. Munna Lal Nishad
S/o Shri Kashi Ram
R/o 446 DDA Janta Flats Badarpur
New Delhi-110044

2. J.P.S. Sengar
S/o Shri S.S. Sengar
R/o Flat No.3C Plot No.108
Sanchar Lok Apartments
I.P. Extension, Delhi-110092.

...Petitioners

(By Shri D.S. Choudhary, Advocate - not present)

versus

Union of India, through

1. Shri M.R.Bharati
Dy. G.M.(A), South-II
MTNL IIInd Floor, Chhatrijeev Tower
Nehru Place
New Delhi-110019

2. Shri Subhas Chander
Dy. G.M.(A), North
MTNL, ISBT
Delhi-110054

...Respondents

(By Shri V.K.Rao, Advocate - not present)

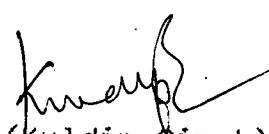
ORDER(Oral)

By Shri Kuldip Singh, M(J)

None is present on behalf of the petitioners even on the second call. The CP is dismissed.

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(Smt. Shanta Shastry)
Member (A)


(Kuldip Singh)
Member (J)

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